

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1360**

TO BE ANSWERED ON DECEMBER 19, 2022

BENEFICIARIES UNDER PMAY(U)

NO. 1360. SMT. PRIYANKA CHATURVEDI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) State-wise details of the percentage of beneficiaries under the PM Awas Yojana- (Urban) (PMAY-U) outside the criteria approved by Central Sanctioning and Monitoring Committee;
- (b) the steps taken by Government to prevent exclusion of beneficiaries under PMAY-(U); and
- (c) the steps taken to ensure accountability and transparency in the implementation of the scheme?

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI KAUSHAL KISHORE)

(a) & (b): Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana – Urban (PMAY-U) 'Housing for All' Mission since 25.06.2015 for giving Central Assistance to States/Union Territories (UTs) for providing all-weather pucca houses to all eligible urban beneficiaries. The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). The eligibility criteria for allotment of houses under BLC/ISSR/AHP verticals of PMAY-U to the beneficiaries are as under:

- (i) Not owning pucca house in his/her name or any other family member's name, anywhere in India.
- (ii) Belonging to Economically Weaker Section (EWS) with annual household income of upto ₹3 lakh.
- (iii) Ownership of land to avail benefit under Beneficiary Led Construction (BLC) component of the Mission.

The PMAY-U proposals are approved by the State Level Sanctioning and Monitoring Committee (SLSMC) headed by the Chief Secretary of States/UTs for further sanctioning of Central Assistance by Central Sanctioning and Monitoring Committee (CSMC). For transparent selection of beneficiaries, scrutiny of beneficiaries is done at multiple levels in the States/UTs for approval. Selection of beneficiaries under BLC/ISSR vertical is done at the initial stage of project formulation. Under the AHP vertical, the beneficiaries are shortlisted through a transparent allotment process by the implementing agencies after start of construction work at site. As per scheme guidelines, before release of 1st installment for projects under BLC vertical and 2nd installment for projects under AHP/ISSR verticals, entry of Aadhaar seeded beneficiaries in PMAY- U: Management Information

System (MIS) is required to be done by the Implementing Agencies. From time to time, addition/deletion of beneficiaries, if requested by States/UTs in already sanctioned projects, are done with the prior approval of respective SLSCMC.

(c): The Mission uses various measures to ensure accountability and transparency in implementation of the scheme. A comprehensive and robust MIS system has been developed which helps all stakeholders to seamlessly manage information pertaining to physical and financial progress. The MIS is equipped with Geo-tagging features and integrated with BHUVAN Portal of National Remote Sensing Centre (NRSC) and BHARAT MAP of National Informatics Centre (NIC) for monitoring the progress of construction of houses. The MIS has also been integrated with PMAY- Gurukul Knowledge Lab, UMANG Mobile App, NITI Aayog Dashboard and DBT Bharat Portal for dissemination of information. To ensure that benefits go only to the genuine beneficiaries various linkages have been placed such as UIDAI for Aadhar validation of beneficiaries and GIS based Central MIS etc.
